

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S ESSENZAA LIFESCIENCE
LIMITED**

Sr. No	Particulars	Details
1	Name of corporate debtor	M/s. Essenzaa Lifescience Limited
2	Date of incorporation of corporate debtor	10/02/2012
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Mumbai) under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36109MH2012PLC226651
5	Address of the registered office and principal office (if any) of corporate debtor	115, B-Wing, Western Edge - 2, Western Express Highway, Borivali (East), Mumbai City, Mumbai, Maharashtra, India, 400066
6	Date of closure of Insolvency Resolution Process.	January 17, 2025
7	Liquidation commencement date of corporate debtor	Order pronounced on January 17, 2025 (Order received on January 21, 2025)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Arihant Nenawati Reg. No: -IBBI/IPA-001/IP-P00456/2017-2018/10799
9	Address and e-mail of the liquidator, as registered with the Board	Address: B 201-202, Sheraton Classic, Dr Charat Singh Colony Chakala, Andheri East, Mumbai City, Maharashtra - 400069 Email ID: arihant.nenawati@truvisoryipe.com
10	Address and e-mail to be used for correspondence with the liquidator	Correspondence Address: 410, 4th Floor, Blue Rose Industrial Estate, Near Metro Mall, Borivali East, Mumbai, Maharashtra - 400066 Email ID: liquidation.ell2025@gmail.com cirp.ell@rirp.co.in rj@rirp.co.in
11	Last date for submission of claims	February 20, 2025

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of the M/s. Essenzaa Lifescience Limited on January 17, 2025 (Order received on January 21, 2025).



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The stakeholders of **M/s. Essenzaa Lifescience Limited** are hereby called upon to submit their claims with proof on or before February 20, 2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.




Mr. Arihant Nenawati

Liquidator of M/s Essenzaa Lifescience Limited

Date: **January 23, 2025**

Place: **Mumbai**

Registration No. IBBI/IPA-001/IP-P00456/2017-2018/10799

AFA valid upto: 31.12.2025